

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.114
COMP.APPL/72(CH)2024
And
CP (CAA) No. 28/Chd/Hry/2023
(2nd Motion)

IN THE MATTER OF:

Glen Appliances Pvt. Ltd. & Anr

...

Applicant Company

Under Section: 230-232, 99 CA 2013

Order delivered on 10.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 17.05.2024.

Sd/-

Court Officer